

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.29
C.A (CAA) No.16/BB/2024

IN THE MATTER OF:

ILC Industries Limited

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 25.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Shyam Harindra

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **11.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)